

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3375  
TO BE ANSWERED ON 16.12.2024**

**EPS 95**

**†3375. SHRI DAROGA PRASAD SAROJ:  
SHRI SANJAY HARIBHAU JADHAV:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a)the policy and criteria to award pension to EPS 95 pensioners and whether any decision to revise the same has been taken;**
- (b)whether any investigation or review of the cases of EPS 95 pensioners has been carried out by the Government in the country;**
- (c)if so, the details thereof along with the total number of such cases;**
- (d)the date since when the revised pension is likely to be issued to EPS 95 pensioners and the number of pensioners likely to be benefitted therefrom in all the States of country particularly in Maharashtra and Uttar Pradesh; and**
- (e)the details of the other benefits likely to be extended to the beneficiaries of revised EPS 95 scheme with reference to health services?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (e): EPS 95 provides comprehensive benefits covering a broad spectrum of contingencies, which ensures social security protection during old age of the Members and their families.**

**A member of the EPS becomes eligible for superannuation under the EPS on fulfilling the following criteria:**

- (i) Minimum 10 years of eligible service; and**
- (ii) Attaining age of 58 years.**

**On cessation of employment before completing 58 years a member can opt for early pension. Such early pension can be availed only after completing 50 years of age subject to a pension being reduced at the rate of 4% for every year falling short of 58 years.**

**However, no such age or minimum eligibility service criteria apply for pension entitlement in case of disablement or death of the member with at least one month contribution will suffice.**

**The Central Government is providing a minimum pension of Rs.1,000/- per month to member / disabled member / widow(er) / nominee/ dependent parent pensioners; Rs.750/- per month for orphan pensioners and Rs.250/- per month for children pensioners w.e.f. 01.09.2014.**

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